COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No. 345 of 2016 & IA No. 761 of 2016 AND APPEAL NO. 107 OF 2016

Dated: 21st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)

Vs.

Raj West Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Aman Anand

Mr. Aman Dixit for R-1

Mr. R.K. Mehta

Ms. Himanshi Andley for R-3

APPEAL NO. 107 OF 2016

Raj West Power Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit for R-1

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for Discoms

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>26.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk